




NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/40/2017
NAME OF THE PETITIONER(S) : P. Shanmugam & 7 others
NAME OF THE RESPONDENT(S) : MARUVOOR ENERGY SYSTEMS PVT LTD & 3 ORS
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	VISHNU MOHAN	For R 2 story	
2.	R Shankaranarayanan Senior Counsel for M/s P. Gurudhasan Dominic S David	R 1	
3.	P. H. Arvind Pandey SC Counsel for M. Sriharan Ranganathan	Petitioner	

ORDER

Representing counsel for the petitioner present. Counsels for R1 to R4 are present. The counsels prayed for time for making submissions. At their request time is enlarged. Put up on 18.01.2018.

- Sd -
(S.VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
/pb/

- Sd -
(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)